Central Administrative Tribunal
Principal Bench: New Delhi
...

OA No. 1814/97

New Delhi, this the 6th day of Aug.,1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)
Hon'ble Shri K.Muthukumar,Member (A)

Sh. Bharat Singh
s/o Late Shri Gatara,
R/o Q.No. 31/12, Type II,
C.V.D.Lines,   ...applicant
Delhi Cantt - 110 010.

(By Advocate: Shri Surat Singh)

-versus-

Union of India through

1.   Secretary,
        Ministry of Defence,
        New Delhi.

2.   Director of Ordnanace Service,
        Army Headquarters,
        New Delhi.

3.   Commandant,
        Central Ordnance Depot,
        Delhi Cantt.

4.   Commandant,
        Remount Training School & Depot,
        Dehradun Road,
        Saharanpur (UP).

5.   Estate Officer,
        Delhi Station Delhi Cantt..   ...Respondents

(By Advocate: None)

O R D E R (ORAL)
(Dr. Jose P. Verghese, Vice-Chairman (J)

This petitioner in this case is already superannuated. He is seeking stay of superannuation on the ground that his date of birth is wrongly recorded as 1936 while infact, according to him, the date of his birth is 1939 and the contention is that he came to know about his date of birth as 1936 only when the pension papers were being prepared. We are afraid that at this belated stage, said correction of date of birth in the service record is impermissible

even under the rules. In the circumstance, we are unable to interfere in the impugned order of superannuation.

It is also stated by the petitioner's counsel that the promotion said to have already been made in favour of the petitioner to the post of Packer has not been implemented. We find representation given on all other issues, is silent about this issue and the petitioner is given liberty to make a representation in this regard and the same shall be disposed of by the respondents within four weeks from the date of receipt of such representation and the result of the same shall be communicated to the petitioner by registered A.D. post. Rs

With these directions, this OA is disposed of with no order as to costs.

(K. Muthukumar)
Member (A)

(Dr. Jose P. Verghese)
Vice-Chairman (J)

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